

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3264**

TO BE ANSWERED ON THE 01ST JANUARY, 2019 / PAUSHA 11, 1940 (SAKA)

HIGH LEVEL COMMITTEE ON MOB LYNCHING

3264. DR. SHASHI THAROOR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the High Level Committee (HLC) chaired by the Union Home Secretary on mob lynching has made recommendations to the Group of Ministers (GoM) headed by the Union Home Minister to curb mob lynching;

(b) if so, the details thereof;

(c) whether each recommendation has been accepted or rejected;

(d) if so, the reasons for such acceptance or rejection;

(e) the number of meetings held by the HLC and the GoM on the issue of mob lynching including the dates on which such meetings were held along with the issues discussed and decisions arrived at in this regard;

(f) whether the Government has drafted a Bill to curb mob lynching and vigilante groups; and

(g) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (g): Government constituted a Group of Ministers (GoM) headed by the Union Home Minister to deliberate in the matter and make recommendations. The Committee under the Chairmanship of Union Home Secretary was constituted to assist and provide inputs to the Group of Ministers. The Group of Ministers has since met and is seized of the matter.
